

SL. No.1

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 22.07.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO	Company Petition IB/126/9/2024
NAME OF THE COMPANY	Crosaol Crop Care Pvt Ltd
NAME OF THE PETITIONER(S)	Shakti International LLP
NAME OF THE RESPONDENT(S)	Crosaol Crop Care Pvt Ltd
UNDER SECTION	9 of IBC

ORDER

Present: Ld. Counsel Mr.Achyuth Chokkapu for the Petitioner.

Issue notice to the Respondents by registered/speed post and through e-mail.

Counter to be filed within 14 days. **Matter is adjourned to 26.09.2024** for filing proof of service and counter.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)